

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/609/ (IB)/2018  
NAME OF THE PETITIONER(S) : ALLCARGO LOGISTICS LTD  
NAME OF THE RESPONDENT(S) : REGEN INFRASTRUCTURE AND SERVICES PVT LTD  
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

1, M. Narandran  
King & Partridge  
2, S. Aravinthan  
For For Mtd Ltd & Associates  
For Operational Auditor  
For Company Debtor  
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**ORDER**

Counsels for both the parties are present. Put up the matter along with CP/545/IB/2018  
on 11.09.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk